

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S. DHANLAXMI ELECTRICALS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	Dhanlaxmi Electricals Private Limited
2.	Date of incorporation of corporate debtor	09 February 2015
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies – Mumbai
4.	Corporate Identity No./ Limited Liability Identification No. of the Corporate Debtor	U74900MH2015PTC261718
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Plot No. 66A, Office 905, 9th Floor Sector-11, CBD Belapur, Thane, Navi Mumbai, Maharashtra, India, 400614
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 06-12-2023
7.	Estimated date of closure of insolvency resolution process	<b>03/06/2024</b> 180 days starting from the date of commencement of Corporate Insolvency Resolution Process
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Rajan Garg <b>IBBI/IPA-001/IP-P02397/2021-2022/13624</b>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> Flat No. 202, Wing B, 2nd Floor, Safal Twins, Block Punjabwadi, Sion Trombay Road, Deonar, Mumbai Suburban, Maharashtra ,400088. <b>Email:</b> <a href="mailto:fcarajangarg@gmail.com">fcarajangarg@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> Stellar Insolvency Professionals LLP. Suite No. 5, 8th Floor, 207, Embassy Centre, Jamnalal Bajaj Marg, Nariman Point, Mumbai, Maharashtra – 400021. <b>Email:</b> <a href="mailto:dhanlaxmi.sipl@gmail.com">dhanlaxmi.sipl@gmail.com</a>
11.	Last date for submission of claims	20/12/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable as per information available with IRP
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	a) Web Link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> <b>Address:</b> Stellar Insolvency Professionals LLP. Suite No. 5, 8th Floor, 207, Embassy Centre, Jamnalal Bajaj Marg, Nariman Point, Mumbai, Maharashtra – 400021. <b>Email:</b> <a href="mailto:dhanlaxmi.sipl@gmail.com">dhanlaxmi.sipl@gmail.com</a>

  
**INSOLVENCY PROFESSIONAL**  
IP Registration No.- IBBI/IPA-001/IP-P02397/  
2021-2022/13624

	b) NA
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Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of the Corporate Insolvency Resolution Process of **M/s. Dhanlaxmi Electricals Private Limited on 06-12-2023.**

The creditors of **M/s. Dhanlaxmi Electricals Private Limited** is hereby called upon to submit their claims with proof on or before **20/12/2023** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of an authorized representative from among the three insolvency professionals listed against entry No. 13 to act as an authorized representative of the class in Form CA - Not Applicable as per information available with IRP.

**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-

Mr. Rajan Garg

Interim Resolution Professional

Date and Place: 9<sup>th</sup> December, 2023, Mumbai

  
CA RAJAN GARG  
INSOLVENCY PROFESSIONAL  
Registration No. - IBBI/IPA-001/IP-P02397/  
2021-2022/13624